

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109
IA-1886/2020 IA-1640/2020 CA-107/2019 CA-872/2019

In
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 16.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Mr. Aditya Gauri & Mr. Dhananjaya Sud, Advocates, for
RP/Applicant in I.A. No. 1886/2020, 1640/2020, 107/2019,
and CA 872/2019


For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 19.8.2021.


(Madhu Narula)
Court Officer

Surjit